

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 32
C.P.(IB)894/MB/2022

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

JUSTICE SH. VIRENDRASINGH BISHT(Retd.)
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **24.08.2023**

NAME OF THE PARTIES: - **NVANTAGE INDIA PRIVATE LIMITED**

Section 59 of the IBC, 2016

ORDER

First Call - None Present.

Later on, Adv. Shruti Pednekar appeared for the Petitioner.

List this matter on board **14.09.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
JUSTICE VIRENDRASINGH BISHT
Member (Judicial)

Sapna